

SPECIAL BENCH
COURT - I

S-5

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/175(KB)2024
IA(I.B.C)/1403(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH JULY 2024

IN THE MATTER OF	INDIAN BANK VS SMT. LIPIKA SAHA PERSONAL GUARANTOR OF M/S NEW WIN WIN FEEDS PVT. LTD
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

Mr. Santosh Kr. Ray, Adv. : For Financial Creditor
Ms. R. Sanyal, Adv.
Ms. Zeba Khan, Adv.
Ms. Muskan Saha, Adv.

Mr. Ashok Kumar Agarwal, RP in person

ORDER

1. Ld. Counsel for the Financial Creditor present. Ld. Counsel for the RP present.
None for the Personal Guarantor. Adverse inference would be drawn.
2. **IA(I.B.C)/1403(KB)2024**
 - i. Registry is directed to issue notice to respondent by speed post and e-mail and place tracking information on record.
 - ii. Let the report be shared with other side. Objection, if any, be taken within 10 days.
 - iii. Post this matter on **23/08/2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**